

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

13.I.A. 1461/2024
IN
C.P. (IB)-3615(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **02.04.2024**

NAME OF THE PARTIES: Ayush Food Prodducts

VS

Magdha Creative Merchant LLP

Appearance:

For the Liquidator: C.S. Nithish Bangera

SECTION 9 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

I.A. 1461/2024

1. The above application has been filed by Liquidator to take on record the progress report for the quarter ended on 13.12.2023.
2. Heard the counsel and accordingly, the report is taken on record. As no further orders are required, I.A. **allowed** and stands **disposed of**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)